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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1105/99

New Delhi this the 3rd day of December, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Bhanwar Singh
S/o Late Sh. Mam Raj
Clerk in Central Vehicle Depot,
in the M/O Defence, Delhi Cantt.
and resident of 27/921, Param Shakti
Bhawan, West Ram Nagar, Sonipat,
Haryana.

.. Applicant

(By Advocate Sh. P.M. Ahlawat)

versus

Union of India through :

1. The Secretary to the Govt. of India,
Ministry of Defence, South Block,
New Delhi.

2. The Commandant,
Kendriya Vahan Bhandar,
Central Vehicle Depot,
Delhi Cantt.

3. The Officer in Charge
AOC Records, Post Box No. 3,
Trimulgherry Post Secunderabad.

.. Respondents

(By Advocate Sh. Harvir Singh proxy counsel
for Mrs P.K. Gupta)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Applicant claims in situ promotion in Grade Rs.1350-2200

4. (RPS) /Rs. 4500-7000 w.e.f. 1.9.1995 with all consequential
benefits including interest @ 18% p.a.

2. None appeared for the respondents on the last two
consecutive dates, and we also note that although OA was filed
as far back as on 16.3.1999, and adequate time was granted to
the respondents to file their reply, they have not filed the
same.

3. Furthermore, we note that applicant had filed a
representation dated 31.7.95 (Page 8 of the OA) for in situ

(8)

promotion, but Shri Ahlawat states that applicant had not received any reply to the same, and in the meantime respondents had themselves taken up the matter vide letter dated 13.6.96 (Annexure A.1) keeping in view the fact that applicant was due for retirement w.e.f. Oct., 1996.

4. We dispose of this OA with a direction to the respondents to examine the contents of the applicant's aforesaid representation dated 31.7.95, and pass a detailed speaking and reasoned order thereon in accordance with rules and instructions under intimation to the applicant, as expeditiously as possible and preferably within a period of three months from the date of receipt of a copy of this order.

5. O.A. stands disposed of as above. No costs.

Lakshmi
(Smt. Lakshmi Swaminathan)

Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)